

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/PA-003/IP-N00048/2017-18/10396													
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs. Eight Crores Ninty Six Lacs Thirty One Thousands Seven Hundred Thirty Five only)													
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Thermotek Industries (India) Pvt. Ltd.	AACCT1177G	04-01-2019	35,10,000	34,96,164		0	No	0.24%		13836	0	
2	Lakshya Swarupa Housing Projects Pvt. Ltd	U70102MH2013PTC244690	11-02-2019	2,59,44,735	2,33,44,178		0	No	1.61%		26,00,557	0	
3	Atul and Parekh Infraprojects LLP	AAB-3281	11-02-2019	6,01,77,000	4,54,97,723		0	No	3.13%		1,46,79,277	0	
3	Total			8,96,31,735	7,23,38,065				4.98%		17293670		